

MINISTRY OF AGRICULTURE
(SHRI ANNASAHIB P. SHINDE):

(a) Yes, Sir.

(b) The ban has been imposed to discourage large scale speculative buying by the traders and to enable procurement of maize by the public agencies. No significant trend in the prices of foodgrains in the neighbouring States has been noted.

(c) The Central Government have fixed the procurement and issue prices of coarse grains for Central stocks at reasonable levels. The State Governments have also been requested to keep the consumer prices of coarse grains issued through the public distribution system at the same levels as the Central Government issue prices.

Loan to States for constructing houses
by Housing and Urban Development
Council

3854. SHRI NAWAL KISHORE SHARMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Housing and Urban Development Council has sanctioned a sum for Calcutta Metropolitan Development Authority for construction of houses there and, if so, the amount sanctioned;

(b) whether there is a proposal under the consideration to sanction loan to other States in the country and, if so, how much loan will be sanctioned for the State of Rajasthan; and

(c) if not, the reason therefor?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND
FAMILY PLANNING AND IN THE
MINISTRY OF WORKS AND HOUSING
(PROF. D. P. CHATTOPADHYAYA): (a) The Housing and Urban Development Corporation Limited have sanctioned a loan of Rs. 235.50 lakhs to the Calcutta Metropolitan Development Authority for their two composite housing schemes at 160 Manicktala Main Road and Paikpara, in Calcutta.

(b) HUDCO has so far sanctioned loans totalling Rs. 4908 lakhs for 37 schemes in 12 States, including a loan of Rs 333 lakhs to the Rajasthan Housing Board.

(c) Does not arise

Kandla Port

3855. SHRI R. V. BADE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Kandla Port Trust is going in loss;

(b) whether the trade of hinterland is connected by Railway to Kandla Port; and

(c) how far the Free Trade Zone is useful in developing the Kandla Port?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING
AND TRANSPORT (SHRI RAJ
BAHADUR): (a) No, Sir. The acco-
unts of the Port for the year 1971-72
closed with a surplus of Rs. 2.58 lakhs.

(b) The hinterland is connected by both metre-gauge and broad-gauge systems of railways.

(c) The imports and exports passing through Kandla Port which are meant for industries in the Free Trade Zone have not developed appreciably so far to any extent that would make the required impact on the development of the Port.

Development Programme of Mormugao
Port

3856. SHRI R. V. BADE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the main features of the development programme undertaken in Mormugao Port;

(b) whether the Port Trust is going in profit; and

(c) whether the private merchants have got the monopoly of exporting iron ore?